

RAJYA SABHA

Parliamentary Bulletin

PART - I

(TWO HUNDRED AND FIFTY NINTH SESSION)

No. 5651]

WEDNESDAY, FEBRUARY 8, 2023

Brief Record of the Proceedings of the Meeting of the Rajya Sabha held on the 8th February, 2023

11-01 a.m.

1. Announcement by the Chair

The Chairman made an announcement that there will be no Zero Hour and Question Hour today to take up further discussion on President's Address immediately after the laying of papers. Further, answers to Questions listed for today would be deemed to have been laid on the Table.

2. Starred Questions

Answers to Starred Question Nos. 61 to 75 were deemed laid on the Table.

3. Unstarred Questions

Answers to Unstarred Question Nos. 641 to 800 were deemed laid on the Table.

11-02 a.m

4. Papers Laid on the Table

1. A copy (in English and Hindi) of the Maritime Anti-Piracy Bill, 2022, as passed by the Houses of Parliament during the 258th Session of the Rajya Sabha and assented to by the President.

2. A copy (in English and Hindi) of the Ministry of Women and Child Development Notification No. G.S.R. 898 (E), dated the 22nd December, 2022, publishing the Pradhan Mantri Matru Vandana Yojana Rules, 2022 under sub-section (3) of Section 39 of the National Food Security Act, 2013.

3. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road, Transport and Highways, under Section 10 of the National Highways Act, 1956:-

- (i) S.O. 5533 (E), dated the 29th November, 2022, levying user fee for the project of four lane of Kaij to Kusulumb Section of NH-548C developed to two lane with paved shoulders /4 lane Standards in the State of Maharashtra.
- (ii) S.O. 5534 (E), dated the 29th November, 2022, levying user fee for the project of six laning of Kagal-Satara Section of NH-48 (Old NH 4) in the State of Maharashtra.
- (iii) S.O. 5840 (E), dated the 13th December, 2022, levying user fee for the project of Khalghat to Sarwardewla Road Section of NH-347C in the State of Madhya Pradesh.

- (iv) S.O. 5948 (E), dated the 20th December, 2022, levying user fee for the project of four lane of Lucknow Bypass Section of NH-56 A&B and Lucknow-Ayodhya Section of NH-28 (New NH-27) in the State of Uttar Pradesh.
- (v) S.O. 5949 (E), dated the 20th December, 2022, levying user fee for the project of four and more lane of Amravati Chikhali Section of NH-53 (Old NH 6) in the State of Maharashtra.
- (vi) S.O. 6012 (E), dated the 22nd December, 2022, levying user fee for the project of widening of existing NH-4B (New NH-348), SH-54 and Amra Marg to 6/8 lanes in the State of Maharashtra.
- (vii) S.O. 6013 (E), dated the 22nd December, 2022, levying user fee for the project of Tarsod to Fagne Section of NH-53 (Old NH-6) in the State of Maharashtra.
- (viii) S.O. 6067 (E), dated the 27th December, 2022, levying user fee for the project of four and more lane of Mancherial to Repellewada Section of NH-363 in the State of Telangana.
- (ix) S.O. 6167 (E), dated the 30th December, 2022, levying user fee for the project of two lane with paved shoulders of Sitarganj-Tanakpur Section of NH-125 in the State of Uttarakhand.
- (x) S.O. 158 (E), dated the 10th January, 2023, levying user fee for the project of four laning of Sinnar to Shirdi Section of NH-160 in the State of Maharashtra.
- (xi) S.O. 256 (E), dated the 13th January, 2023, levying user fee for the project of four and more lane of Arrah to Pararia Section of NH-319 (Old NH-30) in the State of Bihar.
- (xii) S.O. 257 (E), dated the 13th January, 2023, levying user fee for the project of 2/4 lane of Ramdas to Gurdaspur Section of NH-354 and Kartarpur Corridor under Bharatmala scheme of NH-354B in the State of Punjab.
- (xiii) S.O. 258 (E), dated the 13th January, 2023, levying user fee for the project of four and more lane of Varanasi to Gorakhpur Section of NH-29 in the State of Uttar Pradesh.
- (xiv) S.O. 268 (E), dated the 16th January, 2023, levying user fee for the project of Repellewada to Telangana/Maharashtra Border Section of NH-363 in the State of Telangana.
- (xv) S.O. 269 (E), dated the 16th January, 2023, levying user fee for the project of four and more lane of Varanasi to Gorakhpur Section of NH-29 in the State of Uttar Pradesh.
- (xvi) S.O. 298 (E), dated the 17th January, 2023, levying user fee for the project of four and more lane of Kandi to Telangana/Maharashtra Border Section of NH-161 in the State of Telangana.
- (xvii) S.O. 304 (E), dated the 18th January, 2023, levying user fee for the project of four lane of Malout-Abohar-Sadhuwali Section of NH-07 and NH-62 in the State of Punjab.
- (xviii) S.O. 305 (E), dated the 18th January, 2023, levying user fee for the projects of two lane with paved shoulder of Rewa - Sidhi Section and four lane of Churhat Bypass Section of NH-75E (New NH-39) in the State of Madhya Pradesh.
- (xix) S.O. 306 (E), dated the 18th January, 2023, levying user fee for the project of four and more lane of Rohtak to Panipat Section of NH-709 (Old NH-71A) in the State of Haryana.

- (xx) S.O. 328 (E), dated the 19th January, 2023, levying user fee for the project of four and more lane of Raiganj-Dalkhola Section including Dalkhola Bypass of NH-34 (New NH-12) in the State of West Bengal.

4. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report on the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2021, under sub-section (4) of Section 21 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.
- (b) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

5. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Bharat Rural Livelihoods Foundation (BRLF), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

6. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under Section 77 of the Disaster Management Act, 2005:-

- (i) G.S.R. 886 (E), dated the 19th December, 2022, publishing the National Disaster Management Authority (Financial Advisor) Recruitment (Amendment) Rules, 2022.
- (ii) G.S.R. 887 (E), dated the 19th December, 2022, publishing the National Disaster Management Authority (Group 'A' Posts) Recruitment (Amendment) Rules, 2022.

7. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949:-

- (i) G.S.R. 841 (E), dated the 23rd November, 2022, publishing the Central Reserve Police Force, Group 'C' (Combatised Para Medical Cadre) Recruitment Rules, 2022.
- (ii) G.S.R. 173 (E), publishing the Central Reserve Police Force, Inspector (Hindi Translator) and Sub-Inspector (Hindi Translator), Group 'B', Official Language Cadre posts, Recruitment Rules, 2022, in the Weekly Gazette dated the November 27 - December 3, 2022.
- (iii) G.S.R. 915 (E), dated the 30th December, 2022, publishing the Central Reserve Police Force (Combatised Para-Medical Cadre), Group 'B' Posts, Recruitment Rules, 2022.
- (iv) G.S.R. 10 (E), dated the 5th January, 2023, publishing the Central Reserve Police Force, Assistant Sub-Inspector (Pharmacist) Veterinary, Group 'C' (Combatised) Post, Recruitment Rules, 2022.
- (v) G.S.R. 27(E), dated the 16th January, 2023, publishing the Central Reserve Police Force, Assistant Commandant (Official Language), Group 'A' Post Recruitment Rules, 2023.

8. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 31 of the Securities and Exchange Board of India Act, 1992:-

- (i) No. SEBI/LAD-NRO/GN/2022/110, dated the 9th December, 2022, publishing the Securities and Exchange Board of India (Procedure for Board Meetings) (Amendment) Regulations, 2022.
- (ii) No. SEBI/LAD-NRO/GN/2023/112, dated the 9th January, 2023, publishing the Securities and Exchange Board of India (Registrars to an Issue and Share Transfer Agents) (Amendment) Regulations, 2023.
- (iii) No. SEBI/LAD-NRO/GN/2023/113, dated the 9th January, 2023, publishing the Securities and Exchange Board of India (Alternative Investment Funds) (Amendment) Regulations, 2023.
- (iv) No. SEBI/LAD-NRO/GN/2023/114, dated the 13th January, 2023, publishing the Securities and Exchange Board of India (Issue of Capital and Disclosure Requirements) (Amendment) Regulations, 2023.
- (v) No. SEBI/LAD-NRO/GN/2023/117, dated the 17th January, 2023, publishing the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) (Amendment) Regulations, 2023.
- (vi) No. SEBI/LAD-NRO/GN/2023/118, dated the 17th January, 2023, publishing the Securities and Exchange Board of India (Settlement Proceedings) (Amendment) Regulations, 2023.

9. A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. G.S.R. 03 (E), dated the 2nd January, 2023, publishing the Securities Contracts (Regulation) Amendment Rules, 2022, under sub-section (3) of Section 30 of the Securities Contracts (Regulations) Act, 1956.

10. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Council for Vocational Education and Training (NCVET), New Delhi for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

11. A copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:-

- | | |
|------------------------|--------------------------------------|
| 1. Statement No. XXVII | One Hundred and Ninety Eighth, 2003 |
| 2. Statement No. XXV | Two Hundred and Twenty Ninth, 2013 |
| 3. Statement No. XXXI | Two Hundred and Thirtieth, 2013-2014 |
| 4. Statement No. XXIII | Two Hundred and Thirty Seventh, 2015 |
| 5. Statement No. XXIV | Two Hundred and Thirty Eighth, 2016 |
| 6. Statement No. XVI | Two Hundred and Forty Fifth, 2018 |
| 7. Statement No. XVII | Two Hundred and Forty Sixth, 2018 |

8. Statement No. XIII	Two Hundred and Forty Ninth, 2019
9. Statement No. XIII	Two Hundred and Fiftieth, 2019
10. Statement No. XII	Two Hundred and Fifty First, 2020
11. Statement No. IX	Two Hundred and Fifty Second, 2020
12. Statement No. XI	Two Hundred and Fifty Third, 2021
13. Statement No. IX	Two Hundred and Fifty Fourth, 2021
14. Statement No. VI	Two Hundred and Fifty Sixth, 2022
15. Statement No. II	Two Hundred and Fifty Seventh, 2022
16. Statement No. I	Two Hundred and Fifty Eighth, 2022

12. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Haryana School Shiksha Pariyojna Parishad, implementing the Samagra Shiksha, Haryana, for the year 2021-22.
- (b) Review by Government on the working of the above Parishad.
- (ii) (a) Annual Report of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2021-22.
- (b) Annual Accounts of the National Council of Educational Research and Training (NCERT), New Delhi, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (iii) (a) Annual Report of the, Samagra Shiksha, UT Mission Authority, Andaman & Nicobar Islands, Port Blair for the year 2021-22.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report of the, Samagra Shiksha, Sikkim, for the year 2020-21.
- (b) Review by Government on the working of the above Programme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (v) (a) Annual Report and Accounts of the National Bal Bhavan (NBB), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institution.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

13. (1) A copy each (in English and Hindi) of the following papers, under clause (6) of article 338B of the Constitution of India:—

- (a) Annual Report of the National Commission for Backward Classes (NCBC), New Delhi, for the years 2018-19.
- (b) Explanatory Memorandum on the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

14. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Achievement of Rising Maiden (ARM), Imphal West, Manipur, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Organization.
- (ii) (a) Annual Report and Accounts of the Amar Jyoti Charitable Trust, Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Trust.
- (iii) (a) Annual Report and Accounts of the E.K.R Kalvi Sangam, Dharampuri, Tamil Nadu, for the year 2013-14, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Sangham.
(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- (iv) (a) Annual Report and Accounts of the Sadhana Society for the Mentally Handicapped, Hyderabad, Telangana, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Society.
- (v) (a) Annual Report and Accounts of the All India Women's Conference Berhampur, Odisha, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Society.
- (vi) (a) Annual Report and Accounts of the Surya Kiran Parents Association for Welfare of Mentally Handicapped Children, Guntur, Andhra Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Association.
- (vii) (a) Annual Report and Accounts of the Type Writing Institution & Rural Development Service (TWIRDS), Thoubal, Manipur, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Institute.
- (viii) (a) Annual Report and Accounts of the Alakendu Bodh Niketan Residential, Kolkata, West Bengal for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above School.

- (ix) (a) Annual Report and Accounts of the Regional Rehabilitation & Research Centre, Rourkela, Odisha, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre.
- (x) (a) Annual Report and Accounts of the Ramakrishna Mission Blind Boys' Academy, Narendrapur, Kolkata, West Bengal, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Society.
- (xi) (a) Annual Report and Accounts of the Uttar Pradesh Mook Badhir Vidyalaya, Prayagraj, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Vidyalaya.
- (xii) (a) Annual Report and Accounts of the Maharaja Krushna Chandra Gajapati School for the Blind and Deaf, Gajapati, Odisha, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above School.
- (xiii) (a) Annual Report and Accounts of the Sneha Society for Rural Reconstruction, Nizamabad, Telangana, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Society.
- (xiv) (a) Annual Report and Accounts of the Society of Khrist Jyoti: Nav Vani School for the Deaf, Varanasi, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above School.
- (xv) (a) Annual Report and Accounts of the National Rural Development Cooperation (NRDC), Bhubaneswar, Odisha, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Cooperation.
- (xvi) (a) Annual Report and Accounts of the Pahel Viklang Punerwas Kendra Samiti, Kanpur, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Samiti.
- (xvii) (a) Annual Report and Accounts of the Anjali Institute of Research and Rehabilitation for the Mentally Handicapped and other Disabled, Palakol, Andhra Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
- (xviii) (a) Annual Report and Accounts of the Society for Welfare of the Handicapped, Patiala, Punjab, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (xix) (a) Annual Report and Accounts of the Samarpan Sanstha, Ghazipur, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sanstha.
- (xx) (a) Annual Report and Accounts of the Chetna, Aliganj, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (xxi) (a) Annual Report and Accounts of the Devnar Foundation for the Blind, Secunderabad, Telangana, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Foundation.
- (xxii) (a) Annual Report and Accounts of the Nilachal Seva Pratisthan, Puri, Odisha, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Pratisthan.
- (xxiii) (a) Annual Report and Accounts of the Sree Vevekananda Educational Society (Hari Manovikasa Kendram), Amalapuram, Andhra Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (xxiv) (a) Annual Report and Accounts of the Lebenshilfe, Visakhapatnam, Andhra Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (xxv) (a) Annual Report and Accounts of the Swarna Swayamkrushi of Society, Prakasam District, Andhra Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (xxvi) (a) Annual Report and Accounts of the North East Voluntary Association of Rural Development (NEVARD), Guwahati, Assam, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Association.

- (xxvii) (a) Annual Report and Accounts of the Sweekaar Academy of Rehabilitation Sciences, Secunderabad, Telangana, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Academy.
- (xxviii) (a) Annual Report and Accounts of the Aathmeeya Manasika Vikasa Kendram, Hyderabad, Telangana, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Kendram.
- (xxix) (a) Annual Report and Accounts of the Adi Andhra Educational Society, Andhra Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (xxx) (a) Annual Report and Accounts of the Vishwadharm Mahila Mattu Makkal Shikshan Sevashram Samiti, Hubali , Karnataka, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Samiti.
- (xxxi) (a) Annual Report and Accounts of the Association for Voluntary Action (AVA), Puri, Odisha for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (xxxii) (a) Annual Report and Accounts of the Association for the Vela Institution for Social Action and Development (VISAD), Villupuram, Tamil Nadu, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

15. A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. IIMC-REG(BO)/BOG-251/2022, dated the 4th January, 2023, publishing the Indian Institute of Management, Calcutta Regulations, 2022, under Section 37 of the Indian Institute of Management Act, 2017.

16. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research Act, 2007:—

- (i) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Berhampur, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Tiruchirappalli, Tamil Nadu, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (iii) (a) Annual Report and Accounts of the Sardar Vallabhbhai National Institute of Technology, Surat, Gujarat, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (iv) (a) Annual Report and Accounts of the National Institute of Technology, Jamshedpur, Jharkhand, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (v) (a) Annual Report and Accounts of the National Institute of Technology, Patna, Bihar, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (vi) (a) Annual Report and Accounts of the National Institute of Technology, Hamirpur, Himanchal Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (vii) (a) Annual Report and Accounts of the National Institute of Technology, Agartala, Tripura, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (viii)(a) Annual Report and Accounts of the National Institute of Technology, Goa, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (ix) (a) Annual Report and Accounts of the National Institute of Technology, Mizoram, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (x) (a) Annual Report and Accounts of the National Institute of Technology, Puducherry, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (xi) (a) Annual Report and Accounts of the National Institute of Technology, Arunachal Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (xii) (a) Annual Report and Accounts of the National Institute of Technology, Silchar, Assam, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) to (xii) (a) above.

17. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017:—

- (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Lucknow, Uttar Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

18. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Sections 31 and sub-section (4) of Section 32 of the Central Sanskrit Universities Act, 2020:-

- (i) (a) Annual Report of the Shri Lal Bahadur Shastri National Sanskrit University (SLBSNSU), New Delhi, for the year 2021-22.
- (b) Annual Accounts of the Shri Lal Bahadur Shastri National Sanskrit University (SLBSNSU), New Delhi, for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(ii) (a) Annual Report of the National Sanskrit University, Tirupati, Andhra Pradesh, for the year 2021-22.

- (b) Annual Accounts of the National Sanskrit University, Tirupati, Andhra Pradesh for the year 2021-22, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) (b) and (ii) (a) (b) above.

19. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 25 of the School of Planning and Architecture Act, 2014:—

(i) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(ii) (a) Annual Report and Accounts of the School of Planning and Architecture (SPA), Bhopal, Madhya Pradesh, for the year 2021-22, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above School.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) (a) and (ii) (a) above.

20. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report of the Indian Institute of Science (IISc), Bangalore, for the year 2021-22.

(b) Annual Accounts of the Indian Institute of Science (IISc), Bangalore, for the year 2021-22 and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.
- (ii) (a) Annual Report and Accounts of the National Institute of Educational Planning and Administration (NIEPA), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

11-06 a.m

5. Statements of the Committee on Welfare of Other Backward Classes

Shrimati Geeta *alias* Chandrababha laid on the Table, a copy each (in English and Hindi) of the following Final Action Taken Statements of the Committee on Welfare of Other Backward Classes:-

- (i) Statement showing final action taken by the Government on the recommendations contained in Chapters I and V of the Tenth Report (Seventeenth Lok Sabha) of the Committee on Welfare of Other Backward Classes on action taken by the Government on the recommendations contained in its Second Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in admissions and employment in Kendriya Vidyalayas/Navodaya Vidyalayas and Sainik Schools/Rashtriya Military Schools' pertaining to the Ministry of Education; and
- (ii) Statement showing final action taken by the Government on the recommendations contained in Chapters I and V of the Twelfth Report (Seventeenth Lok Sabha) of the Committee on Welfare of Other Backward Classes on action taken by the Government on the recommendations contained in its Third Report (Seventeenth Lok Sabha) on 'Measures undertaken to secure representation of OBCs in employment and for their welfare in Coal India Limited (CIL), Northern Coalfields Limited (NCL) and South Eastern Coalfields Limited (SECL)' pertaining to the Ministry of Coal.

≤11-11 a.m.

6. Motion of Thanks on the President's Address

Further discussion on the following Motion moved by Dr. K. Laxman on the 7th February, 2023 and the amendments moved thereto continued —

"That an Address be presented to the President in the following terms:—

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which she has been pleased to deliver to both Houses of Parliament assembled together on January 31, 2023."

The following Members took part in the discussion:—

11-11 a.m. 1. Shri Surendra Singh Nagar
(*continued his speech from 07.02.2023*)

≤ From 11-07 a.m. to 11-11 a.m., some points were raised

- 11-34 a.m. 2. Shri Mallikarjun Kharge, *Leader of the Opposition*
 ∞ 1-02 p.m. 3. Shri Jawhar Sircar
 1:16 p.m. 4. Shri N.R. Elango
 1-26 p.m. 5. Shri Niranjan Bishi
 1-33 p.m. 6. Prof. Manoj Kumar Jha
 ⊗ 1-47 p.m. 7. Shri Bikash Ranjan Bhattacharyya
 1-53 p.m. 8. Shri Aneel Prasad Hegde
 2-02 p.m. 9. Shri Gulam Ali
 2-22 p.m. 10. Shri Ramdas Athawale, *Ministry of Social Justice and Empowerment*
 2-28 p.m. 11. Shri Ajit Kumar Bhuyan
 2-35 p.m. 12. Shri Vivek Thakur
 2-51 p.m. 13. Shri K.C. Venugopal
 Π 3-08 p.m. 14. Shri Abir Ranjan Biswas
 ⊗ 3-18 p.m. 15. Shri Manas Ranjan Mangaraj
 3-25 p.m. 16. Shri A.D. Singh
 3-34 p.m. 17. Shri Sandosh Kumar P.
 3-42 p.m. 18. Dr. Radha Mohan Das
 4-01 p.m. 19. Abdul Wahab
 4-07 p.m. 20. Dr. Sonal Mansingh
 4-22 p.m. 21. Shrimati Sulata Deo
 4-31 p.m. 22. Ms. Kavita Patidar
 4-42 p.m. 23. Shri Birendra Prasad Baishya
 4-50 p.m. 24. Shri Ghanshyam Tiwari
 ⊘ 5-06 p.m. 25. Shrimati Jaya Bachchan
 5-16 p.m. 26. Shri Ram Chander Jangra
 5-28 p.m. 27. Dr. Fauzia Khan
 ⊙ 5-37 p.m. 28. Shri Rwngrwa Narzary
 5-40 p.m. 29. Shri Brijlal
 5-51 p.m. 30. Shri Pabitra Margherita
 6-08 p.m. 31. Ms. Indu Bala Goswami
 6-19 p.m. 32. Shri Ramji
 √ 6-29 p.m. 33. Shrimati S. Phangnon Konyak
 6-39 p.m. 34. Shrimati Mahua Maji
 6-51 p.m. 35. Shri Jaggesh
 7-00 p.m. 36. Shrimati Rajani Ashokrao Patil
 7-07 p.m. 37. Shri Bhupender Yadav, *Ministry of Environment, Forest and Climate Change and Ministry of Labour and Employment*

* From 11-14 a.m. to 11-15 a.m. and 11-16 a.m. to 11-19 a.m., some points were raised.

∞ From 11-42 a.m. to 11-43 a.m.; 11-47 a.m. to 11-48 a.m.; 11-50 a.m. to 11-57 a.m.; 11-59 a.m. to 12-08 p.m.; 12-09 p.m. to 12-12 p.m.; 12-19 p.m. to 12-27 p.m.; 12-29 p.m. to 12-30 p.m.; 12-33 p.m. to 12-34 p.m.; 12-39 p.m. to 12-41 p.m.; 12-44 p.m. to 12-48 p.m., some points were raised.

⊗ From 1-38 p.m. to 1-39 p.m., some points were raised.

Π From 2-57 p.m. to 2-58 p.m. and 3:02 p.m. to 3-04 p.m., some points were raised

⊙ From 3-17 p.m. to 3-18 p.m., see item at Sr. No. 7

⊘ From 4-57 p.m. to 4-58 p.m., some points were raised.

⊙ From 5-36 p.m. to 5-37 p.m., some points were raised.

√ From 6-28 p.m. to 6-29 p.m., some points were raised.

The Chairman announced that the discussion was concluded and the reply will be at 2-00 p.m. on Thursday, the 9th February, 2023.

7. ^rMessages from Lok Sabha — Reported

Secretary-General reported to the House, three messages from Lok Sabha informing Rajya Sabha that the Lok Sabha at its sitting held on the 8th February, 2023, adopted three Motions recommending to the Rajya Sabha that Rajya Sabha do agree to nominate:—

- (1) Ten Members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the Lok Sabha, for the term beginning on the 1st May, 2023 and ending on the 30th April, 2024; and
- (2) Seven Members each from Rajya Sabha to associate with the Committee on Public Accounts and Committee on Public Undertakings *respectively* of the Lok Sabha, for the term beginning on the 1st May, 2023 and ending on the 30th April, 2024; and

do communicate to the Lok Sabha the names of the members so nominated by the Rajya Sabha to the above-said three Committees.

^f7-20 p.m.

8. Special Mentions

1. Shri Naresh Bansal raised a matter regarding need for mass awareness on water conservation and legislation for efficient use of water by industries.

7-21 p.m.

2. Shri G.V.L. Narasimha Rao raised a matter regarding need for assistance to RINL for better functioning of Vishakhapatnam Steel Plant.

7-24 p.m.

3. Shri P. Wilson raised a matter regarding need for reviving of Sethusamudram Shipping Canal Project.

7-26 p.m.

4. Shri Sandosh Kumar P. raised a matter regarding need for addressing human animal conflicts in Kerala.

7-28 p.m.

5. Shrimati Jebi Mather Hisham raised a matter regarding need to revamp football training facilities in the country.

^r AT 3.17 p.m.

^f From 7-19 p.m. to 7-20 p.m., some points were raised.

7-31 p.m.

6. Shri Tiruchi Siva raised a matter regarding time consuming and prolonged organ donation procedures in the country.

7-33 p.m.

7. Shri Dineshchandra Jemalbhai Anavadiya raised a matter regarding need for starting Deesa airport.

7-35 p.m.

8. Shri Maharaja Sanajaoba Leishemba raised a matter regarding need to allow writing both in Bengali and Meitei scripts in UPSC for optional paper of Manipuri literature.

7-38 p.m.

9. Dr. V. Sivadasan raised a matter regarding issues faced by ASHA workers.

7-40 p.m.

10. Shri A. A. Rahim raised a matter regarding need for Menstrual and Maternal leaves for women in higher education.

7-43 p.m.

11. Shri Rwngrwa Narzary raised a matter regarding need for upgradation of AIR Kokrajhar at par with AIR Guwahati and establishment of a branch of news unit for broadcast of news in the Bodo language under Regional News Unit (RNU), AIR Guwahati.

7-45 p.m.

12. Shri Neeraj Dangi raised a matter regarding need to extend the time period for Jal Jeevan Mission in Rajasthan upto 31st March, 2026.

7-47 p.m.

13. Shri Abir Ranjan Biswas raised a matter regarding need to address increasing malnutrition amongst children in the country.

7-49 p.m.

The House adjourned till 11-00 a.m. on Thursday, the 9th February, 2023.

P. C. MODY,
Secretary-General